

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 229 OF 2018 &
IA NO. 1115 OF 2018**

Dated: 11th December, 2018

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**South Indian Sugar Mills Association Appellant(s)
Versus
Karnataka Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : -

ORDER

Learned counsel for the Appellant submitted that the Respondent served, though unrepresented and they have filed their written submissions. Pleadings are complete.

Submissions made by the learned counsel appearing for the Appellant, as stated above, placed on record.

List this matter for hearing on **04.03.2018**.

**(Ravindra Kumar Verma)
Technical Member**

kt/pk

**(Justice N. K. Patil)
Judicial Member**